

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal, the 30th November, 2024

No. HCM/H-1/76-Estt/Vol-V/Pt.-1/ : It is hereby notified for the information of all concerned that the mode of citation for the **Digital High Court of Manipur Reports (HCMR)** has been formalized as follows:

[Year] [Volume]: HCMR: [Page Number]

It is further informed that the issues published during the year 2024 pertain to cases adjudicated in the year 2023. Accordingly, the citations for these reports have been revised in the Digital High Court to reflect the year 2023. For instance, **[2023] 1: HCMR: 845** denotes a case reported in Volume 1 for the year 2023, appearing on Page 845.

The **Digital High Court of Manipur Reports** are available online at: <https://digiHCMR.hcmdigital.in/>

Learned Advocates desirous of offering suggestions or inputs in relation to the **Digital High Court of Manipur Reports** may submit the same to the Joint Registrar (Judicial), High Court of Manipur, at **cpc-mnp@aij.gov.in**.

By Order etc.,

Sd/-
(OJESH MUTUM)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt. No. HCM/H-1/76-Estt/Vol-V/Pt.-1/25222-69 Imphal, the 30th November, 2024

Copy to :

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The Private Secretary to Hon'ble Mrs. Justice Golmei Gaiphulshillu, Judge, High Court of Manipur.
5. The Advocate General, Manipur.
6. All Registrars, High Court of Manipur.
7. All District & Sessions Judges/Addl. District & Sessions Judges/all the Judges, Family Courts/Member Secretary, MASLSA/The Judge, Special Court (ND&PS), Manipur/FTC.
8. The Government Advocates, Government of Manipur.
9. The Deputy Solicitor General of India.
10. The Chairman, Bar Council of Manipur.
11. The President, High Court Bar Association of Manipur.
12. The President, All Manipur Bar Association.
13. The Joint Director, Manipur Judicial Academy.
14. All Joint Registrars, High Court of Manipur.
15. All CJM/Civil Judge (Sr. Divn.)/All Secretaries, DLSA.
16. All Deputy Registrars/All Court Manager Grade - II, High Court of Manipur.
17. All the JMFCs/Judge (Jr. Divn.)/All Pr. Magistrates, JJB.
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